

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency and shall be effective immediately:

S. No.	Name & E.C.	From	To
1	Sh. Ajay Kr. Singh E.C.: 67426583	Ahlmad in the Court of Ms. Anu Aggarwal, ASJ-06 (POCSO) South-East, Saket Courts, New Delhi	Judl. Asst. in Care Taking Branch, South, Saket Courts, New Delhi
2	Ms. Lily Grace Toppo EC: 430554040	Judl. Asst. in Care Taking Branch, South, Saket Courts, New Delhi	Ahlmad in the Court of Ms. Anu Aggarwal, ASJ-06 (POCSO) South-East, Saket, New Delhi
3	Sh. Saheb Singh E.C.: 25026363	JJA in Delhi Judicial Academy (on diverted capacity)	JJA in Office Pool, Admn.-II, Central, THC, Delhi
4	Ms. Sunita Saluja E.C.: 12594	JA in Record Room (Sessions), THC, Delhi	Ahlmad in the Court of Sh. Paras Dalal, MM-04, NDD, Patiala House Courts, New Delhi
5	Sh. Puneet Luthra EC:14010	Ahlmad in the court of Sh. Mayank Aggarwal, MM-09, (Central), Tis Hazari Courts	JA in Admn. Branch - I (HQs), THC, Delhi.
6	Sh. Jagdish Chander EC:61250893	Judl. Asstt. in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Ahlmad in the Court of Sh. Mayank Aggarwal, MM-09, (Central), Tis Hazari Courts

Note: 1. Earlier order No. 68941-68991/P&T/Admn.-II/THC/HQs/Delhi/2023 dated 06/09/2023 in respect of Sh. Sunder Sharma (E.C.: 28503707), Sh. Rajesh Gautam (E.C.: 12142), Sh. Chandra Mohan Sah (E.C.: 33833138), Sh. Prashant Gaurav (E.C.: 57697331) and Sh. Ashwani Kr. Verma (E.C.: 62728356) and No. 65787-66537/P&T/Admn.-II/THC/HQs/Delhi/2023 dated 31/08/2023 in respect of Ms. Poonam, JA (E.C.: 13002) are hereby cancelled.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Barkha Gupta
16/9/23
(Barkha Gupta)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi (Officiating)

No. 69553-613 P&T/Admn-II/ HQs /2023

Dated, Delhi the 16 SEP 2023

Copy forwarded for information and necessary action to:

1. The concerned Principal District & Sessions Judges, Delhi/New Delhi.
2. The Co-ordinator, Delhi International Arbitration Centre, Delhi High Court Campus.
3. The Director, Administration, Delhi Judicial Academy, Dwarka.
4. The Officer/Officer In-Charge concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
7. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The officials concerned.

Barkha Gupta
16/9/23
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi (Officiating)